

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 833 of 2011 - DB

(Arising out of OIO-06-07/BRC-I/MP/2011 dated 31/03/2011 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Atul Kumar Adak

.....Appellant

Asst. Gen. Manager,
Western India Ceramics Pvt Ltd.,
Padra-vadodara Road,
Vadodara, Gujarat

VERSUS

COMMISSIONER OF C.E. & S.T.-Vadodara-I

.....Respondent

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat- 390007

APPEARANCE:

Shri J C Patel & Shri Rahul Gajera, Advocate for the Appellant

Shri Rajesh R Kurup, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 29.11.2024
DATE OF DECISION: 04.12.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 831 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**